

OA 1885/04

Dt. 21.09.2011

Hon' Mr. D. C. Lakha, AM.
Hon' Mr. Sanjeev Kaushik, JM

Sri A K. Dahi, counsel for the applicant at the outset submitted that he has not any instruction from the applicant for quite long time.

It is seen from record after 2005, the case is not listed may be because of nonprosecution.

Under these circumstances OA is dismissed for want of prosecution.

16.
JM

AM

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